

THE HIGH COURT OF ORISSA, CUTTACK
Month-wise Institution, Disposal and Case Clearance Rate
1st January - 31st January, 2026

Month	Opening balance			Institution			Disposal			Closing Balance			Case Clearance Rate (%) (Disposal vis-à-vis institution)			Judges' working strength	Working days
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	CCR		
January	1,19,292	39,214	1,58,506	5,121	3,360	8,481	3,595	2,172	5,767	1,20,818	40,402	1,61,220	70.20	64.64	68.00	20	17
Cumulative figures from 1st January, 2026 to 31st January, 2026																	
Total	1,19,292 (As on 01.01.2026)	39,214 (As on 01.01.2026)	1,58,506 (As on 01.01.2026)	5,121	3,360	8,481	3,595	2,172	5,767	1,20,818 (As on 31.01.2026)	40,402 (As on 31.01.2026)	1,61,220 (As on 31.01.2026)	70.20	64.64	68.00	20	17

Total no. of Judgments delivered: 248 (This is excluding the cases disposed of by orders)

N.B.: Total working hours during the period : 1751 (Total working hours = 5.15 hours × No. of working days in the given period × Working strength of the Hon'ble Judges during the period)

Total working hours lost : 148.45

Hours lost on account of reference held by Court due to sad demise of learned Advocates/Judges : 30

Hours lost due to Judges being on leave/official tour : 118.45

The difference between the closing balance of a month and opening balance of the succeeding month is due to subsequent updation of disposal and restoration of some cases in CIS.

Report generated on 20th February, 2026